

No. : NGT(PB)/3/JUDICIAL/2014/114
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

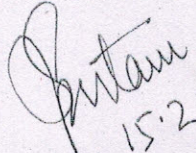
Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 15.02.2019

OFFICE ORDER

Take further notice that Appeal No. 69/2018 (WZ) titled as Cosmos Premises Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr. listed in NGT Pune Zonal Bench (Through Video Conferencing) in Court No. 3 as Item No. 11 on today the 15th February, 2019 at 10.30 A.M. will now be taken-up at 02.00 P.M. before the following Bench :

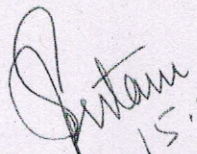
1. *Hon'ble Mr. Justice Raghuvendra S. Rathore, Judicial Member*
2. *Hon'ble Dr. Satyawan Singh Garbyal, Expert Member*


15.2.19

Dy. Registrar
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar
4. PA to Dy. Registrar (Admin)
5. PA to Dy. Registrar (Judicial)
6. Court Masters
7. Bar Association of NGT
8. Website of NGT
9. Computer Incharge
10. Notice Board


15.2.19

Dy. Registrar
National Green Tribunal